

Per Tribunal

Date: 21/1/94

Applicant in person / by None

Adversely / Respondent by None

Costs

The matter adjourned to 27/1/94
for Proof of Service of Reply

Dy. Registrar

Dated: 8-6-95 SI.No. 17


None for the applicant,
Shri S.C. Dhawan for the
respondents.


The OA. is dismissed
in default of the appearance
of the applicant. No order
as to costs.

Dated: 27-1-94

None for applicant.
Mr. J. S. Sawant files
proof of service of reply.
Matter be remitted
to S.D. At the time of
fixing the date of hearing
notice may be issued
to R-2, 4 & 5 and to the
counsel for applicant.


Dy. Registrar

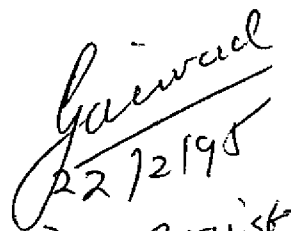

(P.P. Srivastava)
M(A)
mag.


(Mrs. Deshpande)
MC

PT dated 22/2/95

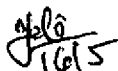
The matter taken out
from S.O. list.

Fixed for final hearing
on 8/6/95. Issue notice to
parties -


22/2/95
Dy. Registrar

Notice issued to
Applicants on

9/5/95


9/5/95